June, 2022



# Newsletter

# e-Committee, Supreme Court of India

## **Table of Content**

High Court Of Rajasthan Establishes VC Remote Point At Sawai Man Singh Hospital, Jaipur
Virtual Court For Traffic E-Challan Cases Launched by High Court Of Tripura
E-Seva Kendra Inaugurated At Mandya District & Srirangapatna Court Complex Of Karnataka5
Average Time Taken Tab For Disposal Of Cases Added By The High Court Of Punjab & Haryana6
Home page – Average Time taken for Disposal of Cases
Sub-page - Average Time taken for Disposal of Cases in the year 2018 - 2021
Rules For Live Streaming Of Court Proceedings Framed By High Court Of Chhattisgarh7
CSJA Conducts Training For New Potential Master Trainer Judicial Officers
Rules For Live Streaming Of Court Proceedings Notified By High Court Of Telangana9
ICT Sensitization Programme For Court Staffs Conducted By MPSJA10
ECT Training for Court Staff of District Judiciary held at district of Bihar
Digitization Of Training Activities At the High Court of Kerala13
E-Filing Training Programme For Advocate Clerks At Kerala14
Number of cases dealt on VC in High Courts & District Courts as on 30 June 2022
Training/Awareness Programme during June 202217

\*\*\*\*\*

High Court Of Rajasthan Establishes VC Remote Point At Sawai Man Singh Hospital, Jaipur, For Recording Doctor's Evidence



VC Remote Point at SMS Hospital was e-inaugurated Jaipur on 24.06.2022 by the Chief Justice of Rajasthan, Mr Justice S. S. Shinde. The Principal & Controller, SMS Medical College Jaipur Dr Sudhir Bhandari, and other doctors were present during the e-inauguration. The Hon'ble Chairman and Member of the Steering Committee were also present virtually. Rajasthan High Court has set up VC Remote Points in all 36 Court Complexes at the District Headquarters of the State. Taking this one step forward, the VC



Room at SMS Hospital Jaipur (The biggest Hospital in State) has been set up as VC Remote Point for the recording of evidence of doctors. This will enable the doctors working in SMS Hospital and other allied Hospitals in Jaipur to give their statements in cases through video conferencing. This will not only be facilitative to the witnesses, but timely testimony of witnesses will also help in the speedy trial of cases.

# Virtual Court For Traffic E-Challan Cases Launched by High Court Of Tripura



On 1st June 2022, The Virtual Court Web Portal developed by the e-Committee of the Hon'ble Supreme Court of India has been implemented in the State of Tripura to facilitate online payment of fines by the citizens in cases relating to challans arising out of Traffic violations in the area within the jurisdiction of the Superintendent of Police (Traffic), West Tripura District on a pilot basis. The Hon'ble High Court of Tripura

designated the Judicial Magistrate 1st Class, Court No. 1, Agartala, West Tripura as the "Virtual Court." The launch ceremony was organized at the Auditorium of the High Court of Tripura on 1st June 2022 at 10 am, and the project was launched by Hon'ble Mr. Justice Indrajit Mahanty, Chief Justice, High Court of Tripura in the presence of the Hon'ble Judges of the High Court of Tripura, the Chief Secretary, Transport Secretary, IT Secretary, Director General of Police, SIO of NIC Tripura, and other dignitaries/invitees from the Bar, the Bench, and the Media. A brief demonstration of the Virtual Court Project through **PowerPoint** presentation was given by the Central Project Coordinator of the High Court of Tripura during the programme.

## E-Seva Kendra, Help Desk, And VC Cabins Inaugurated At Mandya District & Srirangapatna Court Complex Of Karnataka



E-Seva Kendra, Help Desk, and Video Conferencing Cabins at the Court Complex of K.R. Pet in Mandya District and Srirangapatna court complex for the benefit of lawyers, litigants, and the public at large was inaugurated by Shri. Justice Ritu Raj Awasthi, the Chief Justice, High Court of Karnataka, in the august presence of Shri Justice P.S. Dinesh Kumar, Chairman of the Computers



and Technology Committee, High of Court Karnataka. and Administrative Judge Mandya District. Shri Justice B.M. Shyam Prasad, Shri Justice E.S. Indiresh, Shri Justice S. Rachaiah, President and office bearers and members of Bar Association, the K.R. Pet, Srirangapatna were also present during the event.

e-Committee Newsletter, June 2022

# Average Time Taken Tab For Disposal Of Cases Added By The High Court Of Punjab & Haryana

A new tab in the Punjab and Haryana High Court website i.e. https://highcourtchd.gov.in/ containing information regarding Average Time Taken for Disposal

## Home page – Average Time taken for Disposal of Cases



cases' in Punjab and Haryana High Court for the years 2018 to 2021 has been added for information on the Advocates and general public.

## Sub-page - Average Time taken for Disposal of Cases in the year 2018 -2021



## Rules For Live Streaming Of Court Proceedings Framed By High Court Of Chhattisgarh

#### HIGH COURT OF CHHATTISGARH : BILASPUR NOTIFICATION

No. 5739 /Rules/2022

Bilaspur, dated 02 05 2022

With the objective of effectuating and broadening the implementation of Open Court concept during the virtual as well as physical hearings of the High Court and Sub-ordinate Courts, Tribunals and Authorities under the supervisory control of the High Court of Chhattisgarh, in exercise of powers conferred by Article 225 and Article 227 of the Constitution of India, the High Court of Chhattisgarh hereby makes the following rules as to the live streaming of Court proceedings of the High Court of Chhattisgarh, subordinate Courts, Tribunals and Authorities under the supervisory control of the High Court of Chhattisgarh.

#### 1. Short Title & Commencement:

(a) These rules shall be called the Chhattisgarh High Court (Live Streaming of Court Proceedings) Rules, 2022.

(b) These rules shall be commenced w.e.f. 25/04/2022.

"Chhattisgarh High Court (Live Streaming of Court Proceeding) Rules – 2022 " was framed and notified by the High Court of Chhattisgarh, vide Notification No. 5739/Rules/2022, dated 02.05.2022. These rules commenced w.e.f. 25.04.2022. Live Streaming Rules have been uploaded on this High

Court's official website. These rules shall be applicable for conducting the court proceedings at the High Court and subordinate courts of Chhattisgarh.

Click the link to read the rules :https://highcourt.cg.gov.in/rule/2022/noti\_5739 \_rules\_02052022.pdf

## Chhattisgarh State Judicial Academy Conducts Training For New Potential Master Trainer Judicial Officers

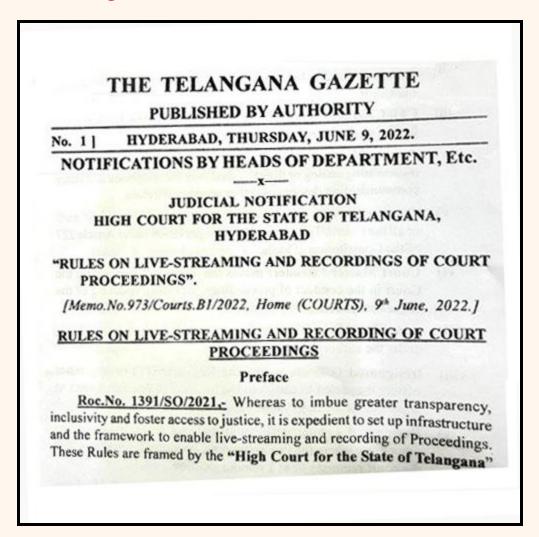


Two days of training for the 33 new potential Master Trainer Judicial Officers was conducted bv Chhattisgarh State Judicial Academy on 18.06.2022 & 19.06.2022. The training was conducted under the valuable guidance of Shri Justice Sanjay Κ. Agrawal, Chairman, Chhattisgarh State Judicial Academy and Shri Justice P. Sam Koshy, Chairman of the Computerization Committee. The training was imparted by Mrs R. Arulmozhiselvi, Member (Human Resource),

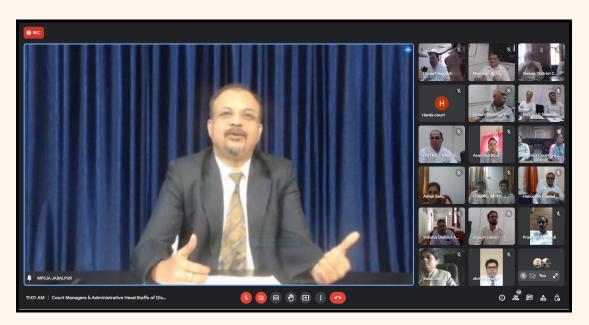
e-Committee, Supreme Court of Shri Shakti Singh India, Rajput (Computerization) Registrar -cum-CPC and other Master Trainer Judicial Officers of the State. All the new potential trainers who took part in two days of training were imparted rigorous training with practical sessions to increase their knowledge about CIS software, libre office, features of Ubuntu OS customized by e-Committee, use of digital signature, citizen-centric services and many more ecourts related topics.

### **Rules For Live Streaming Of Court Proceedings Notified By High**

#### **Court Of Telangana**



Telangana High Court rules on Live streaming and recording of Court Proceedings was framed and notified vide Notification No.973/Courts.B1/2022, dated 09.06.2022. These rules were framed based on the model rules of live streamings circulated by the Hon'ble Supreme Court of India. ICT Sensitization Programme For Court Managers & Administrative Staffs Conducted By Madhya Pradesh State Judicial Academy (MPSJA)



The Madhya Pradesh State Judicial Academy (MPSJA), Jabalpur had conducted the eCommittee ICT and Computerisation Sensitization and Outreach Programme on e-courts project for Court Managers & Administrative Head Staff of District Judiciary (ECT\_5\_2022) and Technical Staff of the High Court (ECT\_10\_2022) on 11.06.2022 & 12.06.2022. The said training programme was attended by 87 Persons (i.e. 9 Court Managers, 44 Administrative Officers, 6 Deputy Officers, Administrative and 28 Technical staff). The following topics were covered under these Programmes.

- Introduction to e-Committee, e-Court Project & various ongoing initiatives under e-Court Project with reference to the High Court of Madhya Pradesh.
- Electronic Case Management Tools for Advocates & Websites of High Court, District Court, E-Courts and e-Committee.
- Causelist/Judgements/Orders /Case Status & Automatic receipt of SMS and email on court listing, SMS Push & Pull services.
- Service Delivery in Court Complexes, e-Sewa Kendra, Kiosk, Digital display board, and other e-Services.
- E-certified copying software and Outsourcing of copying section for photocopy.
- Networking including Broadband connectivity-related

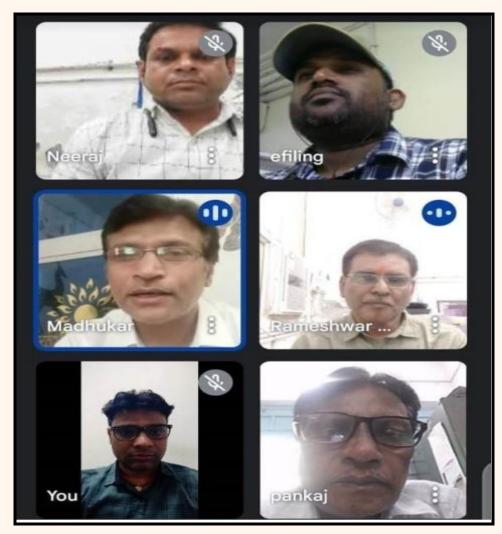
issues and solutions and LAN Connections.

- e-Wast and e-Auction Rule and procedure & N-Step-National Service and Tracking of Electronic Process.
- Malkhana Software, Procedure, and challenges, Duties/ Functions of SA and Digitization of records, Rule 2016.
- Hardware & Software maintenance & JOTI Journal Software.
- District Court of M.P.- Video Conferencing and Audiovisual electronic linkage Rules 2020 ( Maintenance of V.C. equipment).
- Purchase through the gem portal and purchase by other means.
- CIS, NJDG, Data, Monitory, Data Replication and e-Filing.

# ECT Training for Court Managers/Administrative Head Staff of District Judiciary held at Bhabhua, Sasaram district of Bihar

Online/Physical Programme for Court Managers and Administrative Head Staff of District Judiciary of Kaimur at Bhabhua and Rohtas at

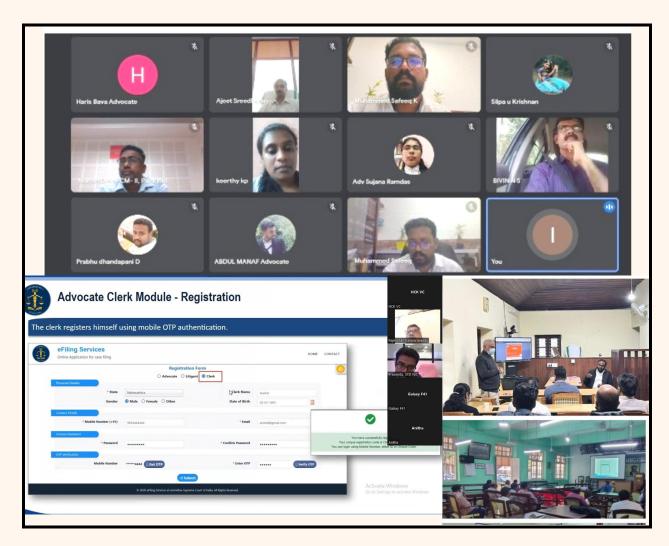
Sasaram Judgeship was conducted on 28-05-2022.and a total of SIx court managers/administrative head staff attended the Programme.



### **Digitization Of Training Activities At the High Court of Kerala**



Training was conducted for all Controlling Officers & Section Officers of the High Court to impart basic level training on digitization and to make them familiarize with the ongoing Digitization projects in the High Court (Digitization of Disposed of Court Records Project and Paperless Courts Project) on 18.06.2022. To impart basic level training on Digitization and to make them familiarize with the ongoing Digitization projects in the High Court (Digitization of Disposed of Court Records Project and Paperless Courts Project) conducted training for High Court Staff on 25.06.2022.



#### **E-Filing Training Programme For Advocate Clerks At Kerala**

The NIC High Court Unit conducted eight training sessions on the "e-filing Module" & " Online Copy Application a Module" for the Advocate clerks of 15 districts. The training session includes registration, Filing, Pleading uploads, etc. Conducted through Video Conferencing which covered 1012 participants.

## Number Of Cases Dealt With (Virtual Hearings) On Vc In High Courts & District Courts During The Pandemic As On 30 June 2022

S.No.	High Court	High Court	District Courts	Total
1	Allahabad	241213	3259517	3500730
2	Andhra Pradesh	380247	1410727	1790974
3	Bombay	35048	43199	78247
4	Calcutta	267013	149196	416209
5	Chhattisgarh	102941	31951	134892
6	Delhi	317607	3084111	3401718
7	Gauhati - Arunachal Pradesh	2291	8128	10419
8	Gauhati – Assam	197349	290374	487723
9	Gauhati – Mizoram	3963	13268	17231
10	Gauhati – Nagaland	927	648	1575
11	Gujarat	388928	189704	578632
12	Himachal Pradesh	183904	69436	253340
13	Jammu and Kashmir	256525	335211	591736
14	Jharkhand	217408	633015	850423
15	Karnataka	850468	114125	964593

16	Kerala	155820	502372	658192
17	Madhya Pradesh	664785	731227	1396012
18	Madras	1423438	312569	1736007
19	Manipur	38695	15288	53983
20	Meghalaya	1924	16208	18132
21	Orissa	265195	223842	489037
22	Patna	245644	1878619	2124263
23	Punjab and Haryana	581047	743915	1324962
24	Rajasthan	226148	177600	403748
25	Sikkim	473	6739	7212
26	Telangana	298589	190327	488916
27	Tripura	10552	11099	21651
28	Uttarakhand	73428	40990	114418
	Total	7431570	14483405	21914975

# Training/Awareness Programme during June 2022

High Court/	Month	Programme	Title of Programme	Participants	No. of
Institutions		No.			Participants
Manipur Judicial	04.06.2022	ECT_10_2022	Programme for Technical	Technical Staffs &	10
Academy			staffs of High Court	NIC Coordinators	
Sikkim Judicial	09.06.2022	ECT_5_2022	Programme for Court	Administrative Head	23
Academy			Managers & Administrative	Staff & Court	
			Head Staffs	Managers	
Judicial Academy,	11.06.2022	ECT_6_2022	Training Programme on	High Court	19
Assam			Digitization at High Court	Digitization	
			level	officials/Staffs	
Tripura Judicial	11.06.2022	ECT_5_2022	Programme for Court	Administrative Head	259
Academy			Managers & Administrative	Staff & Court	
			Head Staffs of District	Managers from every	
			Judiciary	District	
Chandigarh Judicial	11.06.2022	ECT_7_2022	Advocate/ Advocate Clerk	Advocate/ Advocate	976
Academy			Ecourts Programme at	Clerk	
			Taluk /Village		
Tamil Nadu State	12.06.2022	ECT_4_2022	Advocate/Advocate Clerk	Advocate/Advocate	3984
Judicial Academy			Ecourts Programme at	Clerk	
			District Headquarters		
Judicial Academy,	13.06.2022 -	ECT_12_2022	Computer Skill enhancement	Advocate/Advocate	255
Jharkhand	17.06.2022		Programme – Level I & II	Clerk	
Chhattisgarh State	15.06.2022-16.0	ECT_17_2022	ICT & e-Courts Induction	Newly recruited Civil	31
Judicial Academy	6.2022		Programme for the newly	Judge Junior Division	
			recruited Civil Judges		
Meghalaya State	15.06.2022	ECT_15_2022	Refresher Programme for	High Court Staffs	18
Judicial Academy			Registry Staffs of High Courts		
Meghalaya State	16.06.2022	ECT_15_2022	Refresher Programme for	High Court Staffs	21
Judicial Academy			Registry Staffs of High Courts		

Kerala Judicial	16.06.2022	ECT_3_2022	Master Trainer Programme	Nominated New	97
Academy			for New Master trainers	Master Trainers	
Judicial Academy,	17.06.2022	ECT_8_2022	Refresher Programme &	Administrative Head,	399
Assam			NSTEP Training	Nazarat, Process	
				Servers	
Telangana State	18.06.2022	ECT_5_2022	Programme for Court	Administrative Head	420
Judicial Academy			Managers & Administrative	staff & Court	
			Head Staffs of District	Managers from every	
			Judiciary	District	
Chhattisgarh State	18.06.2022 -	ECT_3_2022	Master Trainer Programme	Nominated New	33
Judicial Academy	19.06.2022		for New Master trainers	Master Trainers	
Uttarakhand Judicial	18.06.2022	ECT_8_2022	2nd Phase - Refresher	Administrative Head,	101
& Legal Academy			Programme for Court Staffs &	Nazarat, Process	
			NSTEP Training	Servers	
Kerala Judicial	18.06.2022 &	ECT_6_2022	Training Programme on	High Court	212
Academy	25.06.2022		Digitization at High Court	Digitization	
			level	officials/Staffs/	
Judicial Academy,	19.06.2022	ECT_13_2022	Computer Skill enhancement	Judicial Officers of	53
Jharkhand			Programme – Level I & II	District Judiciary	
Rajasthan State	22.06.2022	ECT_9_2022	Refresher programme for	Staff of District	6524
Judicial Academy			Court Staff	Judiciary	
Uttarakhand Judicial	25.06.2022	ECT_9_2022	1st Phase - Refresher	Staff of District	273
& Legal Academy			programme for Court Staff	Judiciary	
Tripura Judicial	25.06.2022 &	ECT_3_2022	Master Trainer Programme	Nominated New	50
Academy	26.06.2022		for New Master trainers	Master Trainers	
Telangana State	25.06.2022	ECT_6_2022	Training Programme on	High Court	63
Judicial Academy			Digitization at High Court	Digitization	
			level	officials/Staffs/	
Bihar Judicial	26.06.2022	ECT_6_2022	Training Programme on	High Court	18
Academy			Digitization at High Court	Digitization	
			level	officials/Staffs/	

Judicial Academy,	26.06.2022	ECT_9_2022	Refresher programme for	Staff of District	497
Jharkhand			Court Staff	Judiciary	
Odisha Judicial	26.06.2022	ECT_5_2022	Programme for Court	Administrative Head	60
Academy			Managers & Administrative	staff & Court	
			Head Staffs of District	Managers from every	
			Judiciary	District	
West Bengal Judicial	28.06.2022	NA	Topic of "e-filing, e-payment	Practicing Lawyers	122
Academy			of Court fees & Electronic	and Staff of all the 4	
			Service of Processes through	Commercial Courts	
			Email & SMS"		
West Bengal Judicial	1 29.06.2022	ECT_9_2022	Refresher programme for	Staff of District	40
Academy			Court Staff	Judiciary	
Rajasthan State	29.06.2022 &	ECT_10_2022 &	Online Training Programme	Technical Staff & NIC	160
Judicial Academy	30.06.2022	ECT_11_2022	for Technical Staff of High	Coordinators at High	
			Court and District Court	Court and District	
				System Administrator	
West Bengal Judicial	30.06.2022	ECT_9_2022	Refresher programme for	Staff of District	40
Academy			Court Staff	Judiciary	
Total No. of Participants/Views for Training/Awareness Programme during June 2022					14758

\*\*\*\*\*\*